

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**C.P. No.377/2019 in  
O.A. No. 1272/2019**

New Delhi, this the 20<sup>th</sup> day of September, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Dr. H.K. Sharma  
(Aged about 68 years)  
S/o Late S.N. Sharma  
R/o Flat No.111, IInd Floor  
Plot No.A-15, 16 Om Vihar  
Uttam Nagar (W), New Delhi-59  
Retired as Bacteriologist.

.. Petitioner

(By Advocate : Shri T.D. Yadav)

Versus

Shri Madhup Vyas  
Commissioner  
Municipal Corporation of Delhi (North)  
4<sup>th</sup> Floor, Dr. S.P. Mukherjee Civic Centre,  
Jawahar Lal Nehru Marg,  
New Delhi-110002.

.. Respondent

(By Advocate : Shri Amit Sinha for Shri R.V. Sinha)

**O R D E R (ORAL)**

**Justice L. Narasimha Reddy, Chairman**

This Contempt Petition is filed alleging that the respondents did not implement the order dated 24.04.2019 passed by this Tribunal in O.A. No.1272/2019. In the said order, we directed the

respondents to pass order on the representation dated 29.01.2018 submitted by the applicant within a period of two months.

2. Today, learned counsel for the applicant placed before us, a copy of the order dated 30.07.2019. With this, the order of this Tribunal stands complied with. The Contempt Petition is accordingly closed. There shall be no order as to costs.

**(Mohd. Jamshed)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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